NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-----------|---------|---------|-----------------------------------|
| CA 276/15 | TP 224/16 | Hearing | 621A | BMM Ispat Ltd. |

| SL. | NAME (IN CAPITAL) | | SIGNATURE |
|-----|-------------------|------------------------|-----------|
| NO. | & PHONE NUMBER | REPRESENTATION TO WHOM | |

C. RANGA RATAN 98453 7189)

Shamp Dojan

ORDER

Proxy counsel for petitioner is present. He requested time. As requested list it on 22/9/2017 for hearing finally and no further adjournment will be given.

List it on 22.9.2017.

MEMBER(J)

MEMBER(T)